

**GOVERNMENT OF INDIA
MINISTRY OF PETROLEUM & NATURAL GAS**

LOK SABHA
STARRED QUESTION NO.330
TO BE ANSWERED ON 19TH MARCH, 2018

ALLOCATION OF PETROL PUMPS/GAS AGENCIES

***330. SHRI NIHAL CHAND :**

QUESTION

पेट्रोलियम एवं प्राकृतिक गैस मंत्री

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the details of the schemes under which the Government provides/proposes to provide benefit to the families of martyred soldiers;
- (b) the quota reserved/fixed for the families of martyred soldiers in allocation of new petrol pumps and gas agencies;
- (c) whether the Government proposes to increase or decrease the said quota after conducting a review of the same and if so, the details thereof;
- (d) whether the families of martyred soldiers are included in the allocation process of petrol pumps and gas agencies and if so, the details thereof; and
- (e) the number of petrol pumps and gas agencies allocated to the families of martyred soldiers during the last two years, State/UT-wise?

ANSWER

पेट्रोलियम एवं प्राकृतिक गैस मंत्री (श्री धर्मेन्द्र प्रधान)

MINISTER OF PETROLEUM & NATURAL GAS
(SHRI DHARMENDRA PRADHAN)

(a) to (e) - A statement is laid on the table of the House.

STATEMENT REFERRED TO IN REPLY TO LOK SABHA STARRED QUESTION NO. 330 ASKED BY SHRI NIHAL CHAND, HON'BLE MP FOR ANSWER ON 19.3.2018 REGARDING ALLOCATION OF PETROL PUMPS/GAS AGENCIES.

(a) to (d) - As per extant guidelines for selection of Retail Outlets Dealerships / LPG Distributorships, there is a provision of reservation of 8% under Combined Category 1 (CC1) comprising of Defence Personnel and Paramilitary/Central/State Government and Central/State PSU employees which also includes the dependents of the persons who are killed in various military operations. In selection of LPG distributorships reserved under Combined Category first preference is given to widows / dependents of Armed Forces (viz. Army, Navy, Air Force) or Central Para Military Forces/Central or State Special Forces, those died while performing their duties.

Presently, there is no proposal to increase or decrease the reservation percentage for allotment of Retail Outlet dealerships and LPG distributorships under Defence / PMP category.

(e) – State/UT-wise details of LOIs issued by OMCs for retail outlet and LPG distributorship to the families of martyred soldiers during the last two years are given in Annexure-I & Annexure-II respectively.

**ANNEXURE REFERRED TO IN REPLY TO PART (E) OF LOK SABHA STARRED
QUESTION NO.330 ASKED BY SHRI NIHAL CHAND, HON'BLE MP FOR
19.03.2018 REGARDING ALLOCATION OF PETROL PUMPS/GAS AGENCIES**

**No. of LOIs issued by OMCs for Retail Outlets to Widows/dependents of those
members of Armed Forces who died in war or in harness in the last 2 years**

State / UT	LOI's issued
Andaman & Nicobar	0
Andhra Pradesh	0
Arunachal Pradesh	0
Assam	1
Bihar	0
Chandigarh	0
Chattisgarh	0
Daman & Diu	0
Delhi	1
Dadra Nagar Haveli	0
Goa	1
Gujarat	0
Himachal Pradesh	0
Haryana	3
Jammu & Kashmir	0
Jharkhand	1
Karnataka	0
Kerala	0
Maharashtra	0
Meghalaya	0
Manipur	0
Madhya Pradesh	0
Mizoram	0
Nagaland	1
Orissa	0
Punjab	0
Pondicherry	0
Rajasthan	1
Sikkim	0
Telangana	0
Tamil Nadu	0
Tripura	0
Uttar Pradesh	5
Uttaranchal	1
West Bengal	0
All India	15

**ANNEXURE REFERRED TO IN REPLY TO PART (E) OF LOK SABHA STARRED
QUESTION NO.330 ASKED BY SHRI NIHAL CHAND, HON'BLE MP FOR
19.03.2018 REGARDING ALLOCATION OF PETROL PUMPS/GAS AGENCIES**

**No. of OMCs LPG LOIs issued to Widows/dependents of those members of
Armed Forces who died in war or in harness in the last 2 years**

State / UT	LOI's issued
Andaman & Nicobar	0
Andhra Pradesh	1
Arunachal Pradesh	0
Assam	0
Bihar	0
Chandigarh	0
Chattisgarh	0
Daman & Diu	0
Delhi	0
Dadra Nagar Haveli	0
Goa	0
Gujarat	0
Himachal Pradesh	0
Haryana	3
Jammu & Kashmir	2
Jharkhand	0
Karnataka	0
Kerala	1
Maharashtra	0
Meghalaya	0
Manipur	0
Madhya Pradesh	0
Mizoram	0
Nagaland	0
Orissa	0
Punjab	0
Pondicherry	0
Rajasthan	0
Sikkim	0
Telangana	0
Tamil Nadu	0
Tripura	0
Uttar Pradesh	6
Uttaranchal	0
West Bengal	2
All India	15